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NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 867/(MAH)/2017

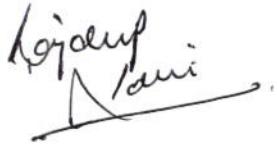
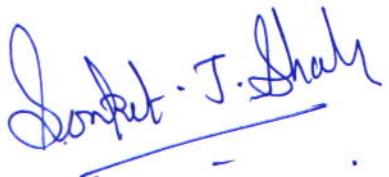
CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 18.08.2017

NAME OF THE PARTIES: OCS Group (India) Ltd
V/s.
Flex Art Foil Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

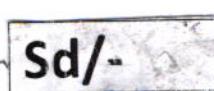
S. No.	NAME	DESIGNATION	SIGNATURE
1.	RAJDEEP LAHIRI	Advocate for the Respondent	
2.	Sonakshi Shah	Advocate for Petitioner	

ORDER

TCP No. 867/ I&BP /NCLT/MB/MAH/2017

Counsel for the Petitioner as well as Corporate Debtor are present.

On the Counsel appearing for the Corporate Debtor seeking time for filing
written submission along with an affidavit, list this matter for hearing on **08.09.2017**.

 Sd/-

V. NALLASENAPATHY
Member (Technical)

 Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)